PUBLIC ANNOUNCEMENT UNDER REGULATION 15 (1) OF SEBI (SUBSTANTIAL ACQUISTION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

M/S CHANKYA INVESTMENTS LIMITED

("CHANKYA"/"TARGET COMPANY"/"TC")

Registered Office: Malhotra House, 5th Floor, Opp. GPO, Fort, Mumbai-400 001;
Phone No. +91-22-6639 0257/2269 7581/82 Fax: +91-22-6639 0257/2261 6739
Website: www.chankyainvestment.com
Email id: chankyainvltd@gmail.com

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

OPEN OFFER FOR ACQUISITION OF 52,000 (FIFTY TWO THOUSAND ONLY) FULLY PAID UP EQUITY SHARES OF RS. 10/- EACH FROM SHAREHOLDERS OF CHANKYA BY MR. BHAGWANJI NARSI PATEL AND MR. UTKARSH ANIL GOYAL (HEREINAFTER REFERRED TO AS "THE ACQUIRERS")

1. OFFER DETAILS

This open offer (the "**Open Offer**") is being made by Acquirers for acquisition of 52,000 (Fifty Two Thousand Only) fully paid up equity shares of Rs. 10/- each at a price of Rs. 10/- (Rupees Ten Only) per equity share aggregating to **Rs. 5,20,000/- (Rupees Five Lacs Twenty Thousand only)** payable in cash subject to the terms and conditions as applicable. The Acquirers have entered into a Share Purchase Agreement ("**SPA**") with the Promoters of Target Company (hereinafter referred to as the "**Sellers**"), on 22nd September, 2015 wherein it is proposed that they shall purchase 55,400 fully paid up equity shares of the Target Company bearing a face value of Rs. 10/- each ("**Sale Shares**"), which amounts to 27.70 % of the total paid-up equity share capital of the Target Company as on 22nd September, 2015. The said sale is proposed to be executed at a price of Rs. 9/- (Rupees Nine only) per fully paid-up equity share ("**Negotiated Price**"), aggregating to Rs. 4,98,600/- (Rupees Four Lacs Ninety Eight Thousand Six Hundred only) ("**Purchase Consideration**") payable in cash. Consequent to substantial acquisition of shares and consequent changes in control and management of the Target Company contemplated under the SPA, this mandatory Open Offer is being made by the Acquirers in compliance with Regulation 3, 4 and other applicable provisions of SEBI (SAST) Regulations, 2011 as amended.

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /VRs acquired (Rs. in Lacs)	Mode of payment (Cash/ securities) (*1)	Regulation which has triggered
		Number	% vis a vis total Equity / voting capital			
Direct	Through Share Purchase Agreement	55,400	27.70%	4.986	Cash	Regulation 3 & 4 of SEBI (SAST) Regulations 2011

FIRST OVERSEAS CAPITAL LTD. MUMBAI

3. ACQUIRERS / PAC

Name of Acquirers	Address	Name(s) of Persons in Control / Promoters of Acquirers /PACs, Where Acquirers /PAC are Companies	Name of the Group, if any, to which the Acquirers/PAC belongs to	Pre Transaction Shareholdings		Proposed shareholding after the acquisition of shares which triggered the Open Offer		Any other interest in TC
				Number	% of Total Share Capital	Number	% of Total Share Capital	
Mr. Bhagwanji Narsi Patel	Flat No. 1203, 12th Floor, Vasant Lawns Pampas, Pokhran Road No.2, Majiwada, Thane (West), Thane-400 601	N.A.	N.A.	Nil	-	27700	13.85	N.A.
Mr. Utkarsh Anil Goyal	C-2601, Obroi Gardens, Thakur Village, Kandivali (East), Mumbai-400 101	N.A.	N.A.	Nil	-	27700	13.85	N.A.

4. DETAILS OF SELLING SHAREHOLDERS, IF APPLICABLE

Name	Part of promoter group (Yes/ No)	Details of shares/ voting rights held by the selling shareholders			
		Pre Transaction		Post Transaction	
		Number	%	Number	%
M/s Laser Shaving (India) Private Limited	Yes	19,600	9.80	NIL	N.A
M/s Laser Shaving Products Private Limited	Yes	10,000	5.00	NIL	N.A
M/s Malhotra Fincon Private Limited	Yes	9,600	4.80	NIL	N.A
M/s Malhotra International Private Limited	Yes	16,000	8.00	NIL	N.A
M/s Watco Engineering Company Limited	Yes	200	0.10	NIL	N.A
TOTAL		55,400	27.70		

Utkarsh

FIRST OVERSEAS CAPITAL LTD. MUMBAI

5. TARGET COMPANY

The Target Company i.e. Chankya Investments Limited is listed on BSE Limited and having its registered office at Malhotra House, 5th Floor, Opp. GPO, Fort, Mumbai-400 001.

The shares of the Target Company are listed at BSE Limited ("BSE") having scrip code and id as 501270 and ZCHANAIN respectively.

6. OTHER DETAILS

6.1 This to inform to all the Shareholders of Target Company that the details of the open offer would be published shortly in the newspaper in terms of the provisions of Regulation 14 (3) of SEBI (SAST) Regulations, 2011 vide a Detailed Public Statement on or before 30th September, 2015

6.2 The Acquirers undertake that they are aware and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.

6.3 This is not a Competitive Bid.

Issued by

FIRST OVERSEAS CAPITAL LIMITED
1-2 Bhupen Chambers, Ground Floor,
Dalal Street, Mumbai-400-001
Tel No. +91 22 4050 9999
Fax No. +91 22 4050 9900
Email id: rushabh@foci.in
Investor Grievance Email: investorcomplaints@foci.in
Website: www.foci.in
SEBI Registration No: INM000003671
Contact person: Mr. Rushabh Shorff

FIRST OVERSEAS CAPITAL LTD. MUMBAI

Acquirers

By Mr. Bhagwanji Narsi Patel

By Mr. Utkarsh Anil Goyal

Utkarsh

Place: Mumbai
Date: 22nd September, 2015